

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 90/MP/2015

Coram:

Shri Gireesh B. Pradhan, Chairperson

Shri A.K.Singhal, Member

Shri A.S.Bakshi, Member

Dr. M.K.Iyer, Member

Date of Order: 27.8.2015

In the matter of

Petition for seeking declaration that the commissioning of the first asset of the Kudgi Transmission System was delayed due to reasons beyond the control of the petitioner and declaration that the petitioner is entitled to a day for day extension for non availability of inter-connection facility.

And

In the matter of

Kudgi Transmission Ltd.
Core-4, SCOPE Complex,
7, Lodhi Road, New Delhi-110 003

....Petitioner

Vs

Bangalore Electricity Supply Company Limited
K.R.Circle, Bangalore-110 003 and others

.....Respondent

The following were present

Shri Alok Shanker, Advocate for the petitioner

ORDER

The present petition has been filed by Kudgi Transmission Ltd. with the following prayers:

“(a) admit the present petition;



(b) declare that the commissioning of element of the project was delayed due to reasons beyond the control of the petitioner;

(c) declare that the petitioner is entitled to a day for day extension for non-availability of inter-connection facility; and

(d) Pass such other and further orders/directions as the Hon`ble Commission may deem appropriate in the facts and circumstances of the case.”

2. Learned counsel for the petitioner mentioned the matter on 25.8.2015 and requested for permission to withdraw the petition with liberty to the petitioner to approach the Commission, if required. Learned counsel further requested to waive the filing fee of the petition if filed in future on the same issue.

3. In view of the submission of the learned counsel for the petitioner, the petition is disposed of as withdrawn with liberty to the petitioner to file fresh petition, if so advised, in accordance with law.

Sd/-
(Dr. M.K.Iyer)
Member

sd/-
(A.S.Bakshi)
Member

sd/-
(A. K. Singhal)
Member

sd/-
(Gireesh B. Pradhan)
Chairperson

